

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri RatakondaMurali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 77/10	IA 17/16 and IA 35/16 in TP 26/16.	For hearing	397/ 398	Dr. Joe Verghese & Ors. Vs Omega Hospitals Pvt. Ltd., & 6 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM


SIGNATURE


M. Narayana Bhat Petitioner M. Narayana Bhat
9448514186.
B. Rajan Respondent B. Rajan

Counsel for petitioner is present. Counsel for Respondent is also present.

Heard the ^{counsel}petitioner in part.

For continuation, list it on 16.02.2018 at 3.00 p.m.


MEMBER (T)


MEMBER (J)